

The main reasons for short-fall have been—

1. The time taken in the preparation, clearance and sanction of the projects.
2. Inadequate construction planning.
3. Failure to release funds in time.
4. Shortage of essential construction inputs such as Cement and Steel.
5. Delay in the delivery of the plan and equipment.
6. Non-sequential delivery of equipment.
7. Time taken for preparatory action for starting projects, such as preparation of specifications, tenders and contracting and lack overall coordination and effective project management.

80 कताईरिंग फ्रेम का आधुनिकीकरण करने के लिए ठेका

\* 431. श्री मदन तिवारी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में महालक्ष्मी और एडवर्ड मिल्सों में से एक मिल को 80 कताई रिंग फ्रेम का आधुनिकीकरण करने के लिए वर्ष 1977 से पूर्व एक पार्टी को प्रति फ्रेम के लिए एक लाख रुपए की दर से 80 लाख रुपए का ठेका दिया गया था ;

(ख) यदि हां, तो उस पार्टी का नाम और पूरा क्या है तथा यह ठेका किस मिल का है और राष्ट्रीय कपड़ा निगम (दिल्ली, पंजाब राजस्थान) की महायक कम्पनी के तत्कालीन चेयरमैन एवं प्रबंध निदेशक का नाम क्या है ; और

(ग) क्या उपरोक्त ठेकों के लिए अन्य पार्टियों से दर मांगे गए थे ।

उद्योग मंत्री (श्री जार्ज फर्नांडेस) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) प्रश्न ही नहीं उठता ।

Letters of Intent for setting up Heavy Engineering Units

\*434. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the representatives of private sector have brought to his notice the serious matter of rejecting their applications for letters of intent for setting up heavy engineering units at the instance and advice of the public sector; and

(b) if so, in the interest of more production and fair competition, what steps Government propose to take to stop this pre-empting of entry of private sector in heavy industry?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b): The Industrial Policy Statement laid before Parliament on 23rd December, 1977 has clearly laid down in paragraph 21 the position of the public sector in India. While considering an application for issue of letter of intent/industrial licence in respect of any particular industry, Government take into consideration the demand for the products of that industry *vis-a-vis* the existing capacity including that of the units in the public sector. In all these cases due consideration is given to the interests of public sector units before issuing letters of intent/industrial licences to various parties consistent with the Statement on Industrial Policy.

Labour Unrest in Coal Mines

\*438. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) whether there has been increase in the labour unrest in the coal mines;

(b) if so, the names of such coal mines; and

(c) the steps taken or proposed to be taken to remedy the situation?